

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 207**  
**CP-211/ND/2021**

**IN THE MATTER OF:**  
**Sunaina Singh**

... **Applicant/Petitioner**

**Versus**

**Chinar Industrial Investment Ltd. & Ors.**

...

**Respondent**

**Under Section: 213**

**Order delivered on 14.03.2023**

**CORAM:**

**SHRI. ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Sunanda Tulsyan

**For the Respondent** : Adv. Shivam Goel, Adv. Ramya S. Goel, Adv.  
Siddhant Poddar for R-2

**ORDER**

Due to paucity of time, the matter is re-notified to 08.05.2023.



**COURT OFFICER**